

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.540 of 2020

IN THE MATTER OF:

Amsons Communication Pvt. Ltd.

...Appellant

Versus

ATS Estates Pvt. Ltd.

...Respondent

For Appellant: Shri Riju Raj Singh Jamwal, Advocate

For Respondent: Shri Mayank Mahla, Advocate

ORDER
(Virtual Mode)

05.04.2021 Counsel for parties want to exchange copies of written submissions between them. Counsel for the Appellant also does not appear to be well.

Parties may exchange their written submissions.

List the Appeal 'for admission (after Notice) hearing' on 17th May, 2021.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

rs/md